

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

21) C.P.(IB)/509(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: BDS PROJECTS INDIA PVT. LTD

Vs.

D. K. REALTY (INDIA) PVT. LTD

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **14.04.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)